

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Petition No. 147/TT/2011

Date: 27.2.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for assets under Transmission System associated with Northern Region System Strengthening Scheme-VI (NRSS-VI) for tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your affidavit dated 14.2.2012 on your petition mentioned above and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.3.2012:

- (i) Revised CA/Management certificate of Asset-3 (315 MVA 400KV/220KV ICT-II at Gurgaon S/S along with associated bays) for the expenditure incurred up to 1.2.2012 including IEDC/IDC along with details of funding (as per Form-6), break up of additional capital expenditure from 1.2.2012 to 31.3.2012;
- (ii) Break up of capital expenditure for Asset-2 (315MVA, 400/220 KV ICT-1 at Gurgaon) for the period commencing from 1.4.2011 to 31.1.2012, 1.2.2012 to 31.3.2012 along with details of funding (as per Form-6).

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)